

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 5299 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 27th October, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACTK-2K/1410/2021 dated 26.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at your own cost, from the evening of 03.11.2021 till the morning of 08.11.2021.** The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully

Sd/-

5302 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-48/2017/5300-1A, dated 27.10.2021

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda